


ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District, Bengaluru,
dated: 18.09.2020

NOTIFICATION

In partial modification of the sitting arrangements made vide this office Notification bearing ADM No.294/2020 dated 18.09.2020, while cancelling the sitting arrangement made on 23.09.2020, sitting arrangement is made on 25.09.2020 in addition to the sitting arrangement made on 24.09.2020 in respect of Shri Srikanta N.A., Additional Senior Civil Judge and J.M.F.C., Anekal.



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

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1. To the concerned court.
2. Public Prosecutors.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Associations through concerned court.
5. Web-hosting.
6. Notice Board, for information.